

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 29.07.2022 (FRIDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**2.00PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Company Appeal(AT)(Ins)262/2022 & IA No 554,555/2022	JOSE M M V STATE BANK OF INDIA	Jolly John	
2.	Company Appeal(AT)(Ins)271/2022& IA No581,582/2022	White Stock Limited V Prajay Holdings Private Limited	Gowtham Kumar	
3.	Company Appeal(AT)(Ins)274/2022 IA No.648/2022	Babu George V The Kerala State Co-operative Bank Limited	K.S.Jeyaganeshan	

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
4.	Comp App (AT)(CH)(Ins) No. 269/2022 & IA No 571,572,584,585/2022 Impleading IA No 623/2022	V.Venkata Sivakumar V IDBI Bank Ltd & 2 Ors  <b>WITH</b>	Venkata Sivakumar	NVS & Associates RI
5.	Comp App (AT)(CH)(Ins) No. 207/2022 & IA No 454/2022	Chinna Rao & 3 Ors V Venkata Sivakumar&Ors	Keerthikiran Murali	Venkata Sivakumar
6.	Comp App (AT)(INS) No.245/2022 (Contempt Case (AT) NO 5/2022& IA No 631,636/2022 )	V Karthikayan V M S Viswanathan and ors	Ravi Rajagopalan	
7.	Company Appeal (AT)(Ins)/227/2022 & IA No 485/2022	Merin Jose V State Bank of India	Jolly John	
8.	ContmptAppln (AT) No.7/2019 in CA (AT)(Ins)No. 552/2018/TR & 8/2019 in CA (AT)(Ins)No. 553/2018/TR	Gandhar Oil Refinery India Ltd V RaguramaKrishnaraja&Anr	Nithin Saravanan Arumina Singh	Yogesh K Jagia Anirudh Wadhwa Alok Dhir For Intervinor
9.	Comp App (AT)(CH)(INS) No. 103/2022	Bandla Ganesh Babu V Raghu BabuGunturu	Nitin Chowdary MuthuchharanSund resh Change of Vakalat	Mr. Varun Srinivasan

10.	Company Appeal(AT)/34/2022& IA No.394/2022	Shakti Equipments Pvt Ltd V M/s Shamel Projects India Pvt Ltd	Amanchi Legal & Co	
11.	Comp App (AT)(CH)(Ins) No. 142/2022 & IA No. 328 & 329,517,518/2022	NirejVadakkedathu Paul & 8 Ors V Sunstar Hotels and Estates Pvt Ltd &anr WITH	Arun C Mohan	Parthasarthy R1 Anant Merathia R2
12.	Comp App (AT)(CH)(Ins) No. 174/2022 & IA No. 399/2022	Padrone Marking Pvt Ltd V Sunstar Hotel and Estates Pvt Ltd &anr	Deepika Murali	Parthasarthy R1 Anant Merathia R2
13.	Comp App (AT)(CH)(Ins) No. 143/2022 & IA No. 330/2022	G. Sundharavadi velu V Indian Overseas Bank &anr	T. Sai Krishnan	Benjamin George
14.	TA No. 45/2021 & 46/2021 (Comp App (AT) No. 89 & 90/2020)	Super Royal Holidays India P Ltd V Union of India &Anr	Nuli&Nuli	P. S. Singh-R1 Suraj Kaushik-R2
15.	Comp App (AT)(CH)(Ins) No. 208/2022 & IA No. 456,457,593/2022	S.Pradeep Proprietor of Protech Engineering V Regen Powertech Pvt Ltd & 3Ors	S.Sathiyarayanan	A.G.Sathiyarayanan Vaka lat
16.	Comp App (AT)(CH)(Ins) No. 235/2022 & IA.No.503,504/2022	P Dot G Constructions Private Limited V K.R. GiriBabu	Rajkumar Jhabakh	P.Jagadeesan
17.	Comp App (AT) 47/2022 (IA No. 559/2022)	AAPICO Hitech Public Company Ltd. V Sakthi Sugars Limited &Ors.	Roshan Balasubramanian, A.S. Bhargav Nath and C. Khathiravan	Notice served on R1&R2-13/07/2022 R3-16/07/2022 R4&R7-Not yet delivered
18.	Comp App (AT)(INS)90/2022 ( IA NO 205,204,206/2022)	Mr. Sutanu Sinha V Life Insurance Corporation of India	P.Giridharan	Deepak Narayanan

#### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT)(CH)(Ins) No. 141/2021	M/s B S Limited in liquidation represented by Yadavilli Sai Karunakar V Rajesh Agarwal & 12 others	Yadavilli Sai Karunakar Anil Kumar Ramanathan	Mohanraj R1-R2 Ashish Rana S. Chidhabaram B. Dhanraj
20.	Comp App (AT)(CH)(Ins) No. 233/2021	SubbarayaAnantharDurairaju V Indian Overseas Bank & 2 Ors	A.M.Ilango	Ananda Gomathy Murugesan Caveator for R1 Eswaramoorthy P RP
21.	Comp App (AT)(CH)(Ins) No. 60/2021	Chennai Chengulpet Tannery and Footwear General Workers	Ms Deepika Murali Karthik Sundaram	Satyanarayanan R1 Abinav Parthasarathy R2-R5

		Union & 4 others V Kavitha Surana & 4 others (Liquidator Forward Shoes India P Ltd) <b>With</b>	Aswini S	Sugumaran R6
22.	CompApp (AT)(CH)(Ins) No. 104/2021	Ganesh Cartons India P Ltd & 3 others Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited <b>With</b>	Abhinav Parthasarathy	S. Sathyanarayanan R1 Sugumaran R2
23.	CompApp (AT)(CH)(Ins) No. 109/2021 & IA No 641/2022	Muhamad YavarDhala Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited &anr	Preethi Mohan	S. Sathyanarayanan R1 Rajagopal -R2 Sugumaran R3
24.	Comp App (AT)(CH)(Ins) No. 205/2021	State Tax officer V Bijoy Prabhakaran Pulipra	E.K. Kumaresan	Bijoy Pulipra
25.	Comp App (AT)(CH)(Ins) No. 34/2022 & IA No. 66/2022	ITMA Hotels India Pvt Ltd V State Bank of India	Jollu John	
26.	Comp. App (AT)(CH)No. 55/2021 & IA No. 630 & 631/2021	Nalini Hari V Mysore Stoneware Pipes & potteries Ltd	Sriram Venkatavaradan	A.Mohan
27.	Comp. App (AT)(CH)(Ins) No. 297/2021	PPG Asian Paint Pvt Ltd V DSC Motor Pvt Ltd	S. Kaushik Ramaswamy	
28.	Comp App (AT)(INS) No.326/2021 IA NO 676/2021	Venkata Sivakumar V Jayaram Chowdhary	Venkata Sivakumar	Ravindranath
29.	Comp App (AT)(CH)(Ins) No.155/2021 & IA No 312,313,314,358/2022	Agrawal structure Mills P Ltd V Rajesh Chillale Liquidator of M/s. Om Shakthi Renergies Ltd	Gaurav Gupta Sanchari Chakraborty.	V.V.S.N. Raju

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By the order of Hon'ble Member (J)  
(Chennai Bench)

1. Notice Board

2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1.Asst.Registrar -PH No.: 044-2888 0500

2.For VC Link - [nclatchennai@gmail.com](mailto:nclatchennai@gmail.com)